

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**C.P. (IB)/1025(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 16.07.2024**

NAME OF THE PARTIES:      **MAHAVIR ENTERPRISE V/s SHEKHAR**  
**MENNON**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

---

**ORDER**

1. Adv. Rahul Darji appeared for the Petitioner.
2. Learned Counsel for the State Bank of India seeks to intervene and submits that the Bank has filed an IA opposing the RPs' updated report incorporating objections.
3. List this matter on **06.08.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna